

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Original Application No.21 of 2025

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the News Item in Webdunia Tamil e-newspaper, Chennai Edition dated 20.01.2025, titled "Kaanum Pongal garbage problem: Chennai has forgotten what it learnt after 2015 floods"

With

The Principal Secretary to Govt of Tamil Nadu,
Department of Environment,
Climate Change and Forests,
Chennai and Others.

...Respondents

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**Advocate for Respondent: TNPCB
Thiru.S.Sai Sathya Jith,
Advocate, Chennai.**

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Tribunal on its own motion Suo Motu based on the News Item in Webdunia Tamil e-newspaper, Chennai Edition dated 20.01.2025, titled **"Kaanum Pongal garbage problem: Chennai has forgotten what it learnt after 2015 floods"**

With

The Principal Secretary to Govt of Tamil Nadu,
Department of Environment,
Climate Change and Forests,
Chennai and Others.

.... Respondents.

**ADDITIONAL REPORT FILED ON BEHALF OF THE THIRD
RESPONDENT – TAMIL NADU POLLUTION CONTROL BOARD**

I, Mr. S. Bharathidasan, Son of Thiru.M.Selvaraj, aged about 59 years, having office at No.76, Mount Salai, Guindy, Chennai 600 032, do hereby solemnly affirm and sincerely state as follows:

2. I respectfully submit that I am working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this additional report on behalf of the third respondent and as such I am well acquainted with the facts of the case from the records available in our office.
3. It is respectfully submitted that the Hon'ble NGT(SZ) had initiated the above SUO MOTU proceeding based on the news item published in Webdunia tamil e-newspaper, Chennai Edition dated 20.01.2025 titled, **"Kaanum Pongal garbage problem: Chennai has forgotten what it learnt after 2015 floods"**.

S. Bharathidasan
11/01/2026
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

4. It is respectfully submitted that the earlier report filed on behalf of the TNPCB on 27.4.2025 in the above main case shall be taken as a part and parcel of this additional report.
5. It is respectfully submitted that on 08.01.2026, the Hon'ble National Green Tribunal, SZ, Chennai has directed the respondents as follows:

- “4. In this regard, we direct the Secretary – Department of Environment, the Chairman – TNPCB and the Commissioner –GCC along with the District Collector – Chennai to convene a meeting and to take appropriate measures to curtail the waste being generated on the Kaanum Pongal day in a coordinative manner.*
- 5. It is open to the authorities to even engage the volunteers, students of NSS from various Colleges, home guards etc. Appropriate public awareness may be created through public media, newspapers and any other form, as indicated in the report. Awareness campaigns shall be conducted not only in the city of Chennai but also in other parts of the State.*
- 6. The Tamil Nadu SCZMA and the Coast Guard are directed to ensure that no waste enters the sea during festival days”.*

6. It is respectfully submitted that, in compliance to the above direction in letter and spirit, a meeting was convened on 10.01.2026 and all aspects of the order had been discussed and decisions were taken to be implemented in consonance with the spirit of the order. In order to place the same on record, the present report is submitted by the third respondent (TNPCB) herein.
7. It is respectfully submitted that the Additional Chief Secretary to Government, Environment, Climate Change & Forests Department conducted the meeting with Principal Secretary to Government, Municipal Administration and Water Supply Department, Chairperson, TNPCB,


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 032.

Officials of Greater Chennai Corporation, Officials of Directorate of Municipal Administration on 10.01.2026 at 10.00 AM and discussed the directions in the order dated 08.01.2026. The entire issue is sought to be tackled on a war footing basis in all sincerity reflective in the instructions issued to the concerned authorities.

8. It is submitted that the directions issued to the TNPCB are elaborated hereunder, before adverting to the same, it is only pertinent to state some of the key decisions/directions issued to the other departments including the GCC and local authorities. The key decisions in a brief statement are (i) Ensuring enough and adequate bins placed at appropriate places for the use of public (ii) Installing mobile toilets for use of the public (iii) involvement of private agencies apart from GCC for management of waste (iv) possible involvement of NGOs and volunteers for waste management and awareness (v) approximately doubling the staff and machinery for the event to control the waste management (vi) prior interaction with eateries etc for waste management (vii) placing placards, advertisements, and public announcements for creating waste management to the public (viii) press release and public announcement regarding the arrangements made (ix) warning of spot fines to be issued to the public (x) providing free Manjappai to the public to store their own waste instead of littering (xi) sand art and other art form demonstration to the public etc.
9. The detailed discussion and decisions taken are reflected in the Minutes of the Meeting. (Enclosed as **Annexure-1**)
10. With respect to this respondent, the TNPCB will mobilize Blue and Green Brigades for Manjappai distribution and facilitate creating awareness through Sand art, Temporary marine-life installations and Interactive messaging with the public. Further, it will be ensured that segregated plastic waste is transported only to authorized recyclers.


 11/01/2026
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMIL NADU POLLUTION CONTROL BOARD
 No.76, MOUNT SALAI, GUINDY,
 CHENNAI-600 027.

BHOGI RELATED ACTIONS TAKEN

11. It is respectfully submitted that in addition, TNPCB vide letter dated 29.12.2025 requested the Commissioner, Greater Chennai Corporation, and the Commissioner, Pallavaram, Municipality to monitor all the Zones of Greater Chennai Corporation including Chennai International Airport area and Pallavaram Municipality area to prevent burning of tyres, tubes, plastics and other waste material during and prior to Bhogi festival 2026 respectively. Further, Greater Chennai Corporation is also requested to conduct necessary collection drive for collection of wastes generated in all zones of GCC. **(Enclosed as Annexure - II).**
12. It is respectfully submitted that TNPCB vide letter dated 29.12.2025 requested the, Airport Authority of India, Chennai International Airport to take necessary action in coordination with Pallavaram Municipality in organising a special collection drive of waste material on prior day of Bhogi festival 2026. **(Enclosed as Annexure III).**
13. It is respectfully submitted that like every year, on the eve of Bhogi festival 2026 about 21 teams consisting of TNPCB officials will be travelling throughout 15 zones of Greater Chennai Corporation area, Pallavaram and Airport area to advise the public to stop burning of tyres, plastics and other materials and create awareness its ill effects. **(Enclosed as Annexure IV).**
14. It is respectfully submitted that TNPCB vide letter dated 07.01.2026 requested the Commissioner of Police, to depute 30 constables on the night of 13.01.2026 for accompanying with TNPCB officials throughout 15 zones of Greater Chennai Corporation area to enable the TNPCB to conduct the night patrolling activities effectively and safely. **(Enclosed as Annexure V)**

11/01/2026
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

15. It is respectfully submitted that TNPCB is taking all steps in coordination with Greater Chennai Corporation for effective management of waste generation during Kaanum Pongal.

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such order or further other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

Ami 11/01/2026
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

VERIFICATION

I Mr. S. Bharathidasan, Son of Thiru.M.Selvaraj, working as the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, having office at No.76, Mount Salai, Guindy, Chennai-32, do hereby verify that the contents of above are true to the best of my knowledge through records.

Ami 11/01/2026
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.



**Environment, Climate Change and
Forest (EC.2) Department,
Secretariat, Chennai – 600 009.
Phone: 044-25665508
E-mail :eccfd@tn.gov.in**

Letter No.487/EC.2/2025-3, dated 10.01.2026

From
Thiru. Anurag Mishra, I.F.S.,
Special Secretary (Environment, Climate Change)

To
The Principal Secretary to Government,
Municipal Administration and Water Supply Department,
Chennai-9. (w.e)

The Commissioner,
Greater Chennai Corporation, Chennai-600 003. (w.e)

The Chairperson,
Tamil Nadu Pollution Control Board, Chennai-32. (w.e)

The District Collector,
Chennai District – 600 001. (w.e)

Sir / Madam,

Sub: Environment, Climate Change – **VC Meeting held on 10.01.2026 at 10.00 A.M.** - O.A.No.21 of 2025 (SZ) filed before the Hon'ble National Green Tribunal – Order dated 08.01.2026 - "Kannum Pongal garbage problem: Chennai has forgotten" - Intimation - Regarding.

Ref: 1. From the Judicial Section, National Green Tribunal order dated 30.01.2025 in O.A.No.21 of 2025.
2. Government letter No.487/EC.2/2025-1, dated 03.03.2025.
3. The Hon'ble National Green Tribunal order dated 08.01.2026 in O.A.No.21 of 2025.
4. Government letter No.487/EC.2/2025-1, dated 09.01.2026.

=====

I am directed to enclose a minutes of the meeting held on 10.01.2026 through Video Conference, convened by ACS, in compliance with the directions dated 08.01.2026 issued by the Hon'ble National Green Tribunal in its suo moto O.A.No.21 of 2025 (SZ) regarding appropriate measures to be taken to curtail the waste generated on Kaanum Pongal day, for taking necessary action.

Yours faithfully,

Anurag Mishra
10/1/26

for Special Secretary
(Environment, Climate Change)

Minutes of the Meeting held on 10.01.2026 in compliance with the Hon'ble National Green Tribunal (SZ) Order dated 08.01.2026 in O.A. No. 21 of 2025 (SZ) regarding management of waste generated during Kaanum Pongal.

1. Background and Objective

A meeting was convened on 10.01.2026 pursuant to the directions of the Hon'ble National Green Tribunal (Southern Zone), Order dated 08.01.2026, to review preparedness and finalize coordinated measures for effective management of waste generated during Kaanum Pongal, particularly along beaches witnessing large public congregations. The meeting was chaired by the Additional Chief Secretary to Government, Environment, Climate Change & Forests Department, who emphasized the need for preventive, visible, real-time waste management, rather than post-event clean-up alone, and underscored the importance of public participation, inter-departmental coordination, and behavioural change.

2. Preparedness and Action Plan – Greater Chennai Corporation (GCC)

The Principal Secretary, Municipal Administration and Water Supply Department and Joint Commissioner (Health), Greater Chennai Corporation presented the preparedness plan for seven major beaches under Greater Chennai Corporation jurisdiction, namely:

- Marina
- Besant Nagar
- Thiruvanmiyur
- Palavakkam
- Neelangarai
- Akkarai
- Thiruvotriyur

Key points noted:

- Waste generation during Kaanum Pongal last year was approximately 100 MT; this year, generation is estimated at 110 MT to manage the increased load, Sanitary work force and machinery deployment has been doubled compared to the previous year. Two professional waste management agencies,
 - M/s. Ramky Enviro Engineers Ltd. and
 - M/s. Sumeet Urbaser
 have been engaged for systematic beach cleaning, segregation and transportation.
- Cleaning operations will be carried out continuously in three shifts, under direct supervision of senior GCC officers.
- Adequate mobile toilets will be installed at all major congregation points.
- Enforcement mechanisms including spot fines under the Chennai City Municipal Corporation Act and Solid Waste Management Rules, 2016 will be strictly implemented.
- Awareness through public announcements, signages, and inspections will be intensified to ensure zero tolerance to littering.

(P.T.O)

3. Tamil Nadu Pollution Control Board

Tamil Nadu Pollution Control Board highlighted and emphasized the following:

- Waste management must prioritize on-the-spot collection and prevention of littering, rather than post-event clearance.
- Adequate number of bins of sufficient capacity should be placed at short, walkable intervals.
- Awareness on waste disposal should receive visibility equivalent to traffic diversion campaigns, using press releases, media, and public messaging.
- Beachside eateries and vendors must be sensitized in advance and made accountable for waste generated by them.
- Installation of mobile toilets is essential to prevent open defecation and beach pollution.
- Waste management efforts must be highly visible to build public confidence and encourage compliance.
- Awareness should move beyond signboards to human interfaces, including volunteers, brigades and youth groups.
- Inter-departmental and institutional collaboration, especially with Tamil Nadu Pollution Control Board, NGOs and community groups, is essential.
- Kaanum Pongal should be used as an opportunity to institutionalize sustainable beach behaviour, not merely as a one-day operation.

4. Integrated Awareness and Community Engagement Measures

The Chairperson, Tamil Nadu Pollution Control Board informed that:

- Blue Brigades and Green Brigades will be fully mobilized for awareness creation and on-ground engagement.
- Manjappai (cloth bags) will be distributed to visitors to encourage self-collection of waste.
- Sand art, sculptures (fish, turtles, marine life) and temporary installations with environmental messages will be created at major beaches.
- Similar awareness campaigns will be extended to other coastal districts across the State.

5. Consolidated Action Points

A. Greater Chennai Corporation (GCC)

Operational Measures

- Deploy adequate bins (wet/dry/recyclable) at short intervals, especially near entry points, food zones and congregation areas.
- Ensure continuous three-shift cleaning operations with real-time waste removal.
- Install adequate mobile toilets at all beaches.
- Display GCC machinery and operations prominently to reinforce public confidence.

Regulation and Enforcement

- Enforce strict compliance by beachside eateries:
- Mandatory provision of waste bins.
- Penalty and closure of non-compliant units.
- Impose spot fines for littering without exception.

Awareness and Behaviour Change

- Install large, clear, multilingual signages with messages.
- Distribute Manjappai at beach entry points, bus stops and parking areas.
- Install water ATMs / drinking water kiosks to reduce single-use plastic bottles.

B. Tamil Nadu Pollution Control Board (TNPCB)

- Mobilize Blue and Green Brigades for:
- Manjappai distribution
- Ensure segregated plastic waste is transported only to authorized recyclers.
- Facilitate creative awareness through:
- Sand art
- Temporary marine-life installations
- Interactive messaging with the public

C. Municipal Administration & Water Supply Department (MAWS)

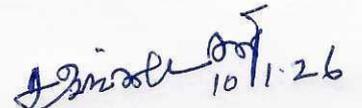
- Issue advisories to all coastal Urban Local Bodies to replicate the measures discussed.
- Ensure uniform implementation across the State, not limited to Chennai.
- Monitor readiness and compliance through field inspections.

6. Conclusion

The Chair concluded that Kaanum Pongal waste management must transition from reactive cleaning to preventive, participatory and visible governance. All departments were directed to act in close coordination, ensuring that beaches remain clean, safe and ecologically sensitive, setting a benchmark for sustainable public celebrations in Tamil Nadu.

SUPRIYA SAHU
ADDITIONAL CHIEF SECRETARY TO GOVERNMENT

// True Copy //


10/11/26
Section Officer



Annexure 2



TAMIL NADU POLLUTION CONTROL BOARD



From

Dr. M. Jayanthi, I.F.S.,
Chairperson,
Tamil Nadu Pollution Control Board,
76, Anna Salai, Guindy,
Chennai- 600 032.

To

The Commissioner,
Greater Chennai Corporation,
Ripon Building, 1st Floor,
Raja Muthiah Road,
KannapparThidal Periyamet,
Chennai – 600003
commissioner@chennaicorporation.gov.in

Letter No.TNPCB /P&D /F.36329 /2012, Dated: 29.12.2025

Sir,

Sub: TNPCB- P&D- Bhogi Awareness 2026 - Greater Chennai Corporation- Solid Waste Management - To monitor and to prevent the burning of Tyers Tubes, Plastic materials etc. in and around Chennai area - Action requested - Reg.

* * * * *

I am to inform that Tamil Nadu Pollution Control Board is creating awareness among the Public regarding illeffects of burning of various materials such as plastic wastes, old tyres and tubes, and other waste materials during the Bhogi Festival.

All District Environmental Engineers of TNPCB have also been instructed ta carryout Bhogi awareness campaign by distributing handouts and audio messages using auto-rickshaws for two days on 13.01.2026 and 14.01.2026. Also, it is planned to create Bhogi awareness through FM radio for two days on ill effects of burning of materials for wide exposure in Chennai, Coimbatore, Madurai, Trichy, Tirunelveli Tuticorin. Vellore, Salem and Erode cities.

The Tamil Nadu Pollution Control Board has also been monitoring air quality at 15 places in Chennai city for the parameters PM10, PM25, NOx, Sox etc. to assess the status of air quality.

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 044-22353134 - 139 Fax : 044-22353068

Email : tnpccb-chn@gov.in Web : tnpccb.gov.in

Chennai City being a Metropolitan as well as a highly cosmopolitan city and having International Airport, the practice of burning of wastes such as tyres, plastics etc., on the eve of Bhogi in a large scale resulting in air pollution causing health hazard to the public and disrupting landing/take off of flights and also affecting the Chennai Road traffic by reducing the visibility. Therefore, special attention needs to be given to the areas in and around Chennai International Airport.

As per Section 15 of Solid waste Management Rules, 2016, it is the responsibility of Urban Local Bodies (ULBs) to collect, treat and dispose the Solid wastes.

Hence, it is requested to monitor all the zones of Greater Chennai Corporation including Chennai International Airport area to prevent burning of tyres, tubes, plastic, other waste materials etc., during Bhogi festival 2026 and also to conduct necessary collection drive for collecting those types of wastes in all zones.

The action taken on this may kindly be sent to the TNPCB at the earliest.


For Chairperson



Annexure 2



TAMIL NADU POLLUTION CONTROL BOARD



From

Dr. M. Jayanthi, I.F.S.,
Chairperson,
Tamil Nadu Pollution Control Board,
76, Anna Salai, Guindy,
Chennai- 600 032.

To

The Municipal Commissioner,
Pallavaram Municipality,
G.S.T. Road, Chromepet,
Chennai – 600044.
E-mail: commr.pallavapuram@tn.gov.in

Letter No.TNPCB /P&D /F.36329 /2012, Dated: 29.12.2025

Sir,

Sub: TNPCB- P&D- Bhogi Awareness 2026 - Pallavaram Municipality - Solid Waste Management - To monitor and to prevent the burning of Tyers Tubes, Plastic materials etc. by the public in and around Chennai International airport - Action requested - Reg.

* * * * *

I am to inform that Tamil Nadu Pollution Control Board is creating awareness among the Public regarding ill effects of burning of various materials such as plastic wastes, old tyres and tubes, and other waste materials during the Bhogi Festival.

All District Environmental Engineers of TNPCB have also been instructed to carryout Bhogi awareness campaign by distributing handouts and audio messages using auto-rickshaws for two days on 13.01.2026 and 14.01.2026. Also, it is planned to create Bhogi awareness through FM radio for two days on ill effects of burning of materials for wide exposure in Chennai, Coimbatore, Madurai, Trichy, Tirunelveli Tuticorin. Vellore, Salem and Erode cities.

The Tamil Nadu Pollution Control Board has also been monitoring air quality at 15 places in Chennai city for the parameters PM₁₀, PM_{2.5}, NO_x, SO_x etc. to assess the status of air quality.

Chennai City being a Metropolitan as well as a highly cosmopolitan city and having International Airport, the practice of burning of wastes such as tyres, plastics etc., on the eve of Bhogi in a large scale resulting in air pollution causing health

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hazard to the public and disrupting landing/take off of flights and also affecting the Chennai Road traffic by reducing the visibility. Therefore, special attention needs to be given to the areas in and around Chennai International Airport.

As per Section 15 of Solid waste Management Rules, 2016, it is the responsibility of Urban Local Bodies (ULBs) to collect, treat and dispose the Solid wastes.

Hence, it is requested to monitor the Pallavaram Municipal area especially during night prior to Bhogi festival 2026 to prevent the burning of tyres, tubes, plastic, materials etc., so as to avoid air Pollution in and around Airport area.

The action taken on this may kindly be sent to the TNPCB at the earliest.


30/12/25
For Chairperson



Annexure 3



TAMIL NADU POLLUTION CONTROL BOARD



From

Dr. M. Jayanthi, I.F.S.,
Chairperson,
Tamil Nadu Pollution Control Board,
76, Anna Salai, Guindy,
Chennai- 600 032.

To

The Director
Airports Authority of India,
Chennai International Airport,
Chennai -600 027
Email: apdchennai@aai.aero

Letter No.TNPCB /P&D /F.36329 /2012, Dated: 29.12.2025

Sir,

Sub: TNPCB- P&D- Bhogi Awareness 2026 - Solid Waste Management - To monitor and to prevent the burning of Tyers Tubes, Plastic materials etc. by the public in and around Chennai international airport Action requested - Reg.

* * * * *

I am to inform that Tamil Nadu Pollution Control Board is creating awareness among the Public regarding illeffects of burning of various materials such as plastic wastes, old tyres and tubes, and other waste materials during the Bhogi Festival.

All District Environmental Engineers of TNPCB have also been instructed ta carryout Bhogi awareness campaign by distributing handouts and audio messages using auto-rickshaws for two days on 13.01.2026 and 14.01.2026. Also, it is planned to create Bhogi awareness through FM radio for two days on ill effects of burning of materials for wide exposure in Chennai, Coimbatore, Madurai, Trichy, Tirunelveli Tuticorin. Vellore, Salem and Erode cities.

The Tamil Nadu Pollution Control Board has also been monitoring air quality at 15 places in Chennai city for the parameters PM1o, PM25, NOx, Sox etc. to assess the status of air quality.

Chennai City being a Metropolitan as well as a highly cosmopolitan city and having International Airport, the practice of burning of wastes such as tyres, plastics etc., on the eve of Bhogi in a large scale resulting in air pollution causing health

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Email : tnpcb-chn@gov.in Web : tnpcb.gov.in

hazard to the public and disrupting landing/take off of flights and also affecting the Chennai Road traffic by reducing the visibility. Therefore, special attention needs to be given to the areas in and around Chennai International Airport.

As per Section 15 of Solid waste Management Rules, 2016, it is the responsibility of Urban Local Bodies (ULBs) to collect, treat and dispose the Solid wastes.

Hence, it is requested to take necessary action in coordination with the Municipal Commissioner, Pallavaram Municipality in organizing a special collection drive of waste materials on prior day of Bhogi.

The action taken on this may kindly be sent to the TNPCB at the earliest.


30/12/15
For Chairperson

Copy To

District Environmental Engineer, Maraimalai Nagar

Annexure 4

TAMIL NADU POLLUTION CONTROL BOARD**Memo No:JCEE(M)/CHZ/TNPCB/F.41/ Bhogi/2026, Dated: 07.01.2026.****Sub:** TNPC Board – O/o.JCEE(M), Chennai and Chengalpattu Zone - Bhogi Festival 2026 - Night Patrolling activities on 13.01.2026 - Orders Issued - Reg.**Ref:** Board's Memo No.: TNPCB /P&D /F.36329 /2012, Dated: 31.12.2025

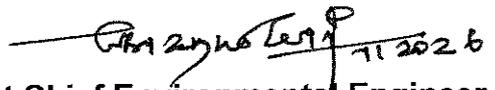
The Officers and Staff of TNPCB noted in the **Annexure-I** are hereby requested to attend the Bhogi-2026 Night Patrolling activities to prevent burning of tyres, tubes, plastic materials etc. causing air pollution from 09.00 PM on 13.01.2026 to 06.00 AM on 14.01.2026. All the Officers / Staff of the patrolling teams and standby team are requested to report at Board office at 08.00 PM on 13.01.2026 without fail to carry out the Night Patrolling activities, effectively and efficiently.

All the teams shall send report with photograph of the on-night patrolling activities at the interval of every One hour from 11.00 pm on 13.01.2026 to 05.00 am on 14.01.2026 to the Bhogi Whatsapp group for night patrolling.

All the team shall furnish final report in the prescribed format in the Annexure II to the respective Team Head. The Team Heads shall furnish the same to Joint Chief Environmental Engineers (Monitoring)/overall supervising team before 6.30 AM.

EE, Automobile, PRO and Manager shall organize necessary arrangements viz Vehicles, Snacks, Tea, Dinner and bucket, early morning refreshment arrangements.

Encl: Annexure I, II &III


**Joint Chief Environmental Engineer (M),
Tamil Nadu Pollution Control Board
Chennai**

To

- 1) JCEE(M), Chengalpattu
- 2) The Individuals through the concerned DEE / EE(FS) / CSO / DCSO.

Copy to

1. JCEE II (P&A)
 2. JCEE IV(P&D)
 3. Manager (P&A)
 4. EE (Auto) & PRO
 5. Financial Advisor, TNPCB
 6. Sr.PA to Chairperson / Member Secretary
- For making necessary arrangements.
- For kind information

ANNEXURE- I**BHOGI AWARENESS ON 13.01.2026 NIGHT 9.00 PM TO 6,00 AM 14.01.2026
MORNING 6.00 AM PATROLLING MONITORING TEAMS****SURPRISE VIGIL:**

- Chairperson, TNPCB
- Member Secretary, TNPCB

I. OVERALL SUPERVISING OF THE MONITORING TEAMS CHENNAI – NORTH

Sl. No.	ZONES	Name and Designation (TVL)	Contact No
1	Zone I to VIII	1. G. Udhayakumar, Joint Chief Environmental Engineer(M), TNPCB, Chennai.	8056042245
		2. S.Santhosh Kumar, Assistant Environmental Engineer, O/o. JCEE(M), Chennai.	8056018977

CHENNAI - SOUTH

Sl. No.	ZONES	Name and Designation (TVL)	Phone No
1	Zone IX to XV	1. V.Swaminathan, Joint Chief Environmental Engineer(M), TNPCB, Chengalpattu.	8056042220
		2. G.Kesavamoorthy, DEE, Maraimalai Nagar	8754597795

II. MONITORING TEAMS (1 Police Personnel may accompany each team)

Sl. No.	Zone No.	Wards	TNPCB Officials		Team Head (TVL) with contact No
			Name and Designation (TVL)	Contact No.	
1.	I	Thiruvottiyur (Ward 1 to 7)	Venkatasamy, AEE O/o. DEE, MMN.	8870470646	G.Senthilkumar, EEFS (Ennore & Tiruvallur) 8056013042
			Rajarajeshwaran, Assistant Corporate office	63803 90437	
2.	I	Thiruvottiyur (Ward 8 to 14)	Shamkumar, AE O/o. DEE, GMP	8610703310	
			Ajith Kumar AE, O/o. EE(FS) Manali	7845553582	
3.	II	Manali (Ward 15 to 21)	Arun Kumar, AEE O/o. DEE, GMP	8870470669	
			Susigaran, Assistant, O/o. DEE, GMP	8968750528	

4.	III	Madhavaram (Ward 22 to 33)	Mohammed Mustafa, AEE, Corporate office	6380031942	Dr. M.Somasundaram DEE, Chennai 8056050273		
			Sathiyamoorthy, ES, Corporate Office	8344327523			
5.	IV	Tondairpet (Ward 34 to 41)	ThirumoorthyInbaraj, AEE O/o. DEE.CHN	9940242565			
			KarunaSagar ES, O/o. DEL, Sriperumbudur	9994529685			
6.	IV	Tondairpet (Ward 42 to 48)	Shameer Niveth AE, SEIAA	9790705905			
			Rajendra Prasad,DM Corporate office	94432 70234			
7.	V	Royapuram (Ward 49 to 55)	Mohanraj, AE, Corporate Office	7907185603		P.S. Sampathkumar, District Environmental Engineer, Ambattur 7845557633	
			Jithu George, ES, Corporate office	9677379250			
8.	V	Royapuram (Ward 56 to 63)	Ragukumar, AEE, O/o.AEE, Pallavaram	8870470672			
			RagulVignesh, AE Corporate office	8825626389			
9.	VI	Thiru Vi Ka Nagar (Ward 64 to 78)	Athiyan, AE O/o. DEE, TLR	8610616238			
			Siranjeevi. P, AE O/o. DEE, MNL	8667217870			
10.	VII	Ambattur (Ward 79 to 93)	Manivasagan, AEE O/o. DEE, MMN	8870470647			G.Ravichandran DEE, Cuddalore 8056050092
			SenthuraPandian, Typist, O/o.DEE, CHN	9094524305			
11.	VIII	Anna Nagar (Ward 94 to 106)	Santhosh Kumar AE, Corporate Office	7845551664			
			Arunnivas, AE, Corporate office	8056457622			
12.	IX	Teynampet (Ward 109 to 126)	Abdul Jabbar, AE. Corporate office	8610474615	Dr. M. Dhinakaran, DEE, Sriperumbudur 9840841472		
			Prasanth, AE O/o .JCEEM, CHN	9655141437			
13.	X	Kodambakkam (Ward 127 to 142)	Vigneshkumar, AE, Corporate office	9976134911			
			Senthil, ES, Corporate Office	9360652738			
14.	XI	Valasaravakka m (Ward 143 to 156)	Ashok, AE, Corporate Office.	7845556513			
			Sivakumar, AE, O/o. DEE, MMN	9894373515			
15.	XII	Alandur (Ward 156 to 167)	Kesavan, AE O/o. DEE, SPR	9843557952			
			Gunasekaran ES, Corporate office	9000869193			
16.	XIII	Adyar (Ward 170-182)	Mangeshkaran, AE, O/o.EE(FS), Chengalpattu	8072136724		Thiru. C. Babu DM, Corporate office 9994119869	

			UtpalNayan, ES, Corporate office	8210980553	
17.	XIV	Perungudi (Ward 168,169, 183 to 191)	Jeyaprakash, AEE O/o. DEE, CHS	8870470675	
			Narendiran ES, Corporate Office	9003229349	
18.	XV	Sholinganallur (Ward 192 to 200)	Irudhayaraj Pinheiro, DM, Corporate Office	81488 68544	
			Monu Kumar, ES Corporate Office	8909977504	

Pallavaram & Airport area Inspection Teams: (One Police Personnel may accompany each team)

Sl. No.	TNPCCB Officials		Team Head (TVL)
	Name and Designation (TVL)	Contact No.	
1.	Rangasamy, AEE O/o. DEE, SPR	8870470643	Dr. R. Gunasekaran EE (FS), Chengalpattu 8056042304
	Vijay Shankar, Assistant, Assistant, Corporate Office	7373720962	
2.	Rajasekaran DM, Corporate office,	98424 29312	
	Janarthanan, AE Corporate Office.	8220635899	
3.	Pachaiyappan, DM, Corporate Office	9444415374	
	Swaminathan, AE, Corporate office	9841186276	

Standby Officials

Sl. No.	TNPCCB Officials	
	Name and Designation (TVL)	Contact No.
1.	Mani,AM	98412 43580
2.	Perumal, AM	98401 36744
3.	Sathishkumar, AM	95662 54574
4.	Dravidaselvan, Assistant	8144625970
5.	Jayaprasanth,Assistant	86680 36313
6.	Leela Vinothan, Assistant	82487 35080
7.	Srinivasan, GA	99624 73682
8.	Arunkumar, GA	98416 09934
9.	Vinothkuma,r GA	80560 37373
10.	Raghuraman, PA	98409 38002
11.	Ramesh, Steno	96770 92205
12.	Aruldas, Technical Assistant	80560 42139
13.	Giriprasath, Field Assistant	63690 28630
14.	Thangaraj, Electrician (Grade-I)	90257 17242
15.	Arun Kumar, Office Assistant	80728 24802

Final Report Compiling Officials

Sl No	Name and Designation of the officials	Contact No
1	Dr. P. Suganthi Rani, EE, Corporate Office	8056013907
2.	Dr. V. Sathya, ES, Corporate office	8098130330

ANNEXURE II
BHOGI PATROLLING REPORT

Sub: TNPCB- P&D - Bhogi 2026 - Night patrolling activities on 13.01.2026 / 14.01.2026 Report – Reg.

Ref: Circular Memo No. TNPCB /P&D /F.36329 /2012, Dated: 31.12.2025

Name of the TNPCB officials	1. 2.
Zone and Ward	
Report :	

Signature of the patrolling official

Signature of the patrolling official

Annexure-III**DUTIES AND RESPONSIBILITIES OF THE TEAMS**

The following are the duties and responsibilities of the teams:

The overall supervising teams:

- Shall supervise the monitoring teams in their respective areas
- Shall arrange to collect the reports of all the monitoring teams and shall ensure the compilation by the final report compiling team for submitting to Chairperson TNPCB.

Monitoring Teams:

- Shall follow the instructions issued by supervising team.
- Shall conduct patrol and shall advise public to stop burning of tyres, plastic and other materials etc and create awareness on the ill effects of burning such articles.
- Shall send the report through Whatsapp to their respective supervising team at regular intervals as may be instructed by the supervising team.

Admin, Automobile and PRO Teams:

- Shall organize necessary arrangements viz Vehicles, Snacks, Tea, Dinner and bucket, early morning refreshment arrangements.

Standby Team:

- The officials mentioned in the standby team shall be available for replacement if any before starting the patrol.



Annexure 5



TAMIL NADU POLLUTION CONTROL BOARD



From
Dr.Jayanthi.M, I.F.S.,
Chairperson,
Tamil Nadu Pollution Control Board
76, Mount Salai, Guindy,
Chennai- 600 032

To
The Commissioner of Police,
No.132, Commissioner Office Building,
EVK Sampath Road, Vepery,
Periyamet,
Chennai - 600 007

Letter No: TNPCB / P&D / 36329/2012, Dated: 07.01.2026

Sir,

Sub: TNPCB - P&D - Bhogi Awareness 2026 - Night patrolling of TNPCB officials in Chennai - Police Protection - Requested - Reg

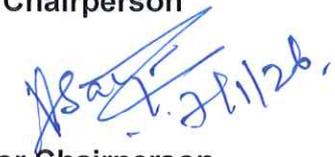
* * * * *

I am to inform that the Tamil Nadu Pollution Control Board is creating awareness among the public regarding ill effects of burning of various materials such as plastic wastes, old tyres and tubes, and other waste materials during the Bhogi Festival. Every year, on the eve of Bhogi festival about 30 teams of TNPCB officials will be travelling throughout 15 zones of Greater Chennai Corporation area to create awareness as well as to prevent the public from burning of plastic items as well as old tyres and tubes. The Police Department has been kind enough in providing one constable for each vehicle used by the Tamil Nadu Pollution Control Board for the night awareness campaign every year. The night patrol will be from 10.00 pm of 13.01.2026 to 06.00 am of 14.01.2026 for the Bhogi Awareness 2026.

In this regard, it is requested to depute 30 constables on the night of 13.01.2026 at 7.00 PM to TNPCB, 76, Mount Salai, Guindy, Chennai- 32 who can accompany with TNPCB officials throughout 15 zones of Greater Chennai Corporation area to enable the TNPCB to conduct the night patrolling activities effectively and safely.

The action taken on this may kindly be sent to the TNPCB at the earliest and for further details please contact Er. G.Udhayakumar, Joint Chief Environmental Engineer, Chennai (Phone Number: 8056042245) Er.V.Swaminathan, Joint Chief Environmental Engineer, Chengalpattu (Phone Number: 8667523543).

**-Sd-
Chairperson**


For Chairperson

No. 76, MOUNT SALAI, GUINDY, CHENNAI - 600 032.

Tel : 044-22353134 - 139 Fax : 044-22353068

Email : tnpceb-chn@gov.in Web : tnpceb.gov.in

Copy to,

1. Joint Chief Environmental Engineer (M),
Chennai
2. Joint Chief Environmental Engineer (M),
Chengalpattu

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI
Original Application No.21 of 2025**

IN THE MATTER OF:

Tribunal on its own motion Suo Motu based on the News Item in Webdunia Tamil e-newspaper, Chennai Edition dated 20.01.2025, titled **“Kaanum Pongal garbage problem: Chennai has forgotten what it learnt after 2015 floods”**

With

The Principal Secretary to Govt of Tamil Nadu,
Department of Environment,
Climate Change and Forests,
Chennai and Others.

...Respondents

**Report filed on behalf of the Third Respondent
– Tamil Nadu Pollution Control Board.**

Thiru.S.Sai Sathya Jith,
Advocate for Respondent: TNPCB

Date: 11.01.2026

Date of hearing on:12.01.2026